File No. 11014/02/2021-QA

Food Safety and Standards Authority of India

(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Ouality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi – 110002

Dated: 24th July, 2023

ORDER

Subject: Clarification regarding analysis of Milk Protein (Milk Solids Not Fat basis) in Dairy Whitener -reg.

This order is in supersession of order no. File No. 11014/02/2021-QA released *vide* dated 23rd May, 2023. The formula for calculating Milk Solids Not Fat (%) while calculating Milk Protein on SNF basis in Dairy Whitener specified under Method No. FSSAI 01.062:2022 of FSSAI Manual of Methods of analysis of Dairy and Dairy Products-2nd edition, excludes fats and sugars from total solids and does not account for other carbohydrates like Dextrose/Maltodextrin (when used in Dairy Whitener), which also contributes to total solids. Due to non-consideration of other carbohydrates in calculation of Milk Solids Not Fat (%), it leads to low "% protein on MSNF basis" in Dairy Whitener.

2. In this regards the Scientific Panel on Methods of Sampling and Analysis has revised and approved the following formula for MSNF (%) in Dairy Whitener while calculating Milk Protein on Solids Not Fat basis in Dairy Whitener.

Milk Solids Not Fat (m/m %) = Total solids (m/m, %) - Total added carbohydrates* (m/m, %) - Fat (m/m, %)

*Total added carbohydrates include sucrose (by analysis), Dextrose and Maltodextrin (from label till the method of analysis established)

- 3. The FSOs and DOs shall provide the value of Dextrose/Maltodextrin content specified on the label of Dairy Whitener while sending samples to laboratories for analysis till the new method for estimation of Dextrose/Maltodextrin is established and Food Analyst shall include these values in the formula for calculation of MSNF%.
- 4. All FSSAI Notified and State Food testing laboratories shall follow the above formula till the new method for estimation of Dextrose/Maltodextrin is established.

This issues with the approval of Competent Authority.

Balasubramanian.K

Joint Director (QA)

To:

- 1. All State Food Safety Commissioners
- 2. All FSSAI Notified Laboratories
- 3. All State Food Testing Laboratories

For Information:

- 1. SPS to CEO, FSSAI
- 2. ED (CS), FSSAI
- 3. Advisor (QA), FSSAI
- 4. Advisor (S&S), FSSAI
- 5. Director (Imports)
- 6. Director (Regulations)